NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP (CAA)					
No.12 / BB/	-	Hearing	230/ 232	FMC India Pvt. Ltd.	
2017					

SL.	NAME (IN CAPITAL)		SIGNATURE
NO. & PHONE NUMBER		REPRESENTATION TO WHOM	
	PRIYANKA PEASAD	detitioner	Thorsea
	9810504615		

Counsel for petitioner is present. Compliance affidavit is filed. No representation for ROC and RD. So far, no counsel is appointed for appearing for ROC and RD.

Await report. Issue reminder.

List it on 06.10.2017.

MEMBER (J)

MEMBER (T)